

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:966
ANSWERED ON:14.07.2004
COMMITTEE ON DNA PROFILING
Thakkar Smt. Jayaben B.

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government proposes to set up a National Advisory Committee on DNA profiling;
- (b) if so, the details thereof; and
- (c) the time by which the above Committee is likely to be set up?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. ANBUMANI RAMADOSS)

(a) to (c): The DNA profiling Advisory Committee was recently set up under the Department of Biotechnology. The specific mandate of the committee includes assessment of infrastructure for DNA profiling facility, in the light of the crime situation in the society, as well as the need for the creation of additional facilities and up-gradation of existing laboratories and making recommendations for governmental assistance to DNA profiling related work and activities.

The committee will also evolve uniform methods and standards to ensure quality-assured examination of DNA samples, advise on new research and development activities related to DNA profiling and securing intellectual property rights protection. It will also pave the way for setting up of a DNA data bank and enacting suitable legislation relating to DNA profiling.